

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

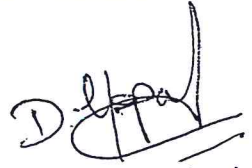
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. D. GOPAL

Counsel for petitioner


5/12/17
Rajasekhar.

2. Rajasekhar VK

Counsel for R3

ORDER

Counsel for Petitioner present and Counsel for R3 present. No representation on behalf of R1 and R2. Counsel for the Petitioner prayed for time to get the name of the Company restored to the concerned Register of Companies. At request, time is enlarged. Put up on **25.01.2018 at 10.30 A.M.**

-sdr-
MEMBER (JUDICIAL)

ghk